

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION NO. 104/2022 (SZ)**

IN THE MATTER OF:

Girish NP

...APPLICANT

Versus

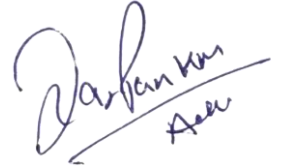
State of Karnataka and others

...RESPONDENTS

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Filed by



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Date: 17.01.2025

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**REPORT ON BEHALF OF THE DEPUTY COMMISSIONER,
BANGALORE RURAL DISTRICT, KARNATAKA (RESPONDENT
NO. 6)**

MOST RESPECTFULLY SHOWETH:

1. It is submitted that vide order dated 12-11-2024, this Hon'ble Tribunal directed the Deputy commissioner, Bangalore rural as follows:

1. *The Learned counsel appearing for the Deputy Commissioner- Bangalore has stated that the tenders were invited to shift the underground sewage line and finalized on 24.10.2024 Regarding the Particulars of the time frame, etc, the instructions are yet to be received by the learned counsel from the authorities.*
2. *"so far as the shifting of the STP is Concerned the land has been identified but awaiting the cabinet's approval. Therefore we direct the deputy commissioner to expedite the process of construction of the STP and also the shifting of the UGSS line has to happen simultaneously, after which the collection of removal of encroachment can be addressed"*
3. *Let an additional report be filed in this regard before the next date of hearing.*

2. The following information is hence placed on record in compliance with the above direction:

Re: The Shifting of the UGSS line as follows

3. It is submitted that, the shifting of the UGSS line from Nagarakere work has been taken up by KUIDFC, Bangalore. Regarding the status of the work, The Executive Engineer, Used Water Management, KUIDFC, Bangalore has submitted the compliance report as follows.- **Annexure-R1**

- The Tender to Shift the Underground sewage line was called on 24-10-2024 and the last date for bid submission was on 28-11-2024.
- The Technical bid was Opened on 30-11-2024
- The Technical Bid of the Tender was approved in the state Level Technical Committee (SLTC) Meeting held on 04-01-2025
- The Financial Bid will be opened and the financial bid is placed before state High Power Committee (SHPC) for Approval.

4. It is humbly submitted that the shifting of UGD lines from Nagarakere beyond buffer zone in D cross Road works will be carried out immediately upon approval of the same.

Re: The construction of the STP as follows

5. It is submitted that, the construction of the STP work has been taken up by KUWS&DB, Bangalore. Further, The Executive Engineer, KUWS&DB, Bangalore Division has

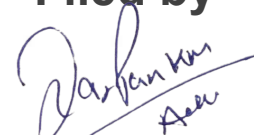
submitted the compliance report as follows.

“The sewerage UGD network and STP in Doddaballapura city was implemented by the Karnataka Urban Infrastructure Development and Finance Corporation (**'KUIDFC'**) and as per the direction from Hon'ble Secretary UDD under the direction of NGT 104/2022, The DPR is Prepared at the cost of Rs. 57.70 Crores for Providing outfall sewer line including wet well and 21 MLD STP at Doddaballapur city (Considering Bhashettihalli Town Sewage water) and DPR has been submitted to government to obtain administration approval. And after getting the Administration approval from Government the work will be implementing from the Board.” **Annexure-R2**

6. It is humbly submitted that construction of the STP work will be carried out immediately upon approval of the same from Government.


Deputy Commissioner
DEPUTY COMMISSIONER
Bangalore Rural District
BANGALORE RURAL DISTRICT

Date: 17.01.2025

Filed by

Darpan KM
Standing Counsel
State of Karnataka

Annexure R1

Sl. No.	Order details	Compliance
1	<p>The learned counsel appearing for the Deputy Commissioner – Bangalore has stated that the tenders were invited to shift the underground sewage line and finalized on 24-10-2024. Regarding the particulars of the time frame, etc, the instructions are yet to be received by the learned counsel from the authorities.</p>	<ul style="list-style-type: none"> • The tender to shift the underground sewage line was called on 24-10-2024 and the last date for bid submission was on 28-11-2024. • The technical bid was opened on 30-11-2024. • The Technical bid of the tender was approved in the State Level Technical Committee (SLTC) meeting held on 04-01-2025. • The Financial bid will be opened and the financial bid is placed before State High Power Committee (SHPC) for approval.


 Executive Engineer
 Used Water Management
 KUIDFC, Bengaluru



Karnataka Urban Water Supply and Drainage Board

Ref no.KUWS&DB/Beng/Tech/Dbpura-UGD/1446/2024-25

Dtd:13.12.2024

To,

Deputy Commissioner
Bangalore Rural District
Devanahalli-Doddballapur Road
Devenahalli

Dear Sir,

Subject: Regarding case filed in the Hon'ble Green Tribunal relating to Nagarakere and Majarahosahalli (Chikka Tumkur) lakes of Doddaballapur.

Reference: 1. Hon'ble Green Tribunal Case No.104/2022

2. Managing Director, KUWS&DB, Bangalore
letter no.483
Dtd.27-08-2024

3. Your office letter no. NGT/104/22/20/2022-23
Dtd:10-12-2024.

4. Hon'ble Green Tribunal case No.104/2022
order dated:12-11-2024

With Reference to the above subject, the Hon'ble NGT has ordered to submit a report on the action taken in respect of UGD and STP of Doddballapur by date of next hearing: 21-01-2025. And directed to submit the information about the latest action on the

matters mentioned in the order in relation to the case in reference letter(3).

The sewerage UGD network and STP in Doddaballapura city was implemented by the Karnataka Urban Infrastructure Development and Finance Corporation(KUIDFC) and as per the direction from Hon'ble Secretary UDD under the direction of NGT 104/2022, The DPR is Prepared at the cost of Rs. 57.70 Crores for Providing outfall sewer line including wet well and 21 MLD STP at Doddaballapur city (Considering Bhashettihalli Town Sewage water) and DPR has been submitted to government to obtain administration approval. And after getting the Administration approval from Government the work will be implementing from the Board.

This matter is submitted for your information and further action.

Your's faithfully

Sd/-

Executive Engineer
KUWS&DB, Bangalore divison
Bangalore